

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A.421/98.

Dated this Monday the 12th Day of August, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman
Hon'ble Shri B.N. Bahadur, Member (Administrative).

C.Achuthan,
Presiding Officer,
Securities Appellate Tribunal,
Earnest House, 14th Floor,
Nariman Point, Mumbai. Applicant.

(By Advocate Shri V.G. Rege)

Vs.

1. Union of India, service
through the Secretary,
Ministry of Urban Affairs
and Employment, New Delhi.

2. The Director of Estates,
Directorate of Estates,
New Delhi.

3. The Estate Manager,
Pratistha Bhavan,
101, Maharshi Karve Road,
Mumbai - 400 020.

.. Respondents.

(By Advocate Shri V.S. Masurkar).

Order (Oral)

{ Per : Justice Birendra Dikshit, Vice Chairman }

Shri V.G. Rege, Advocate appearing for applicant
states that applicant does not want to pursue the matter,
the O.A. may be dismissed as withdrawn. The O.A. is
dismissed as withdrawn. No costs.

B.N. Bahadur
(B.N. Bahadur)

Member (A)

B.D.
(Birendra Dikshit)
Vice Chairman.

H.